HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1399 /Confdl./2014 II-2-74/2009 (Part-3)

Dated 10th December, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Indore, is organizing 6 days "Training on Mediation" programme between 20th to 26th December, 2014 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Indore, Burhanpur, Ratlam, Ujjain, Mandleshwar, Dhar, Khandwa & Shajapur (32 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

10.12.14

(VED PRAKASH) • REGISTRAR GENERAL

Endt. No. 1400 /Confdl./2014 II-2-74/2009 (Part-3)

Dated 10th December, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.

- 1. Shri Abhinandan Kumar Jain, District & Sessions Judge, Khandwa.
- Smt. Durga Dawar, Principal Judge, Family Court, Ujjain.
- Shri Shrawan Kumar Raghuvanshi, District & Sessions Judge,
 Mandleshwar.
- 4. Shri Akhilesh Joshi, A.D.J., Shujalpur, District Shajapur.
- 5. Shri Deepak Kumar Pandey, XI C.J.Cl.-I & ACJM, Indore.
- 6. Shri Galib Rasool, I C.J.Cl.-I & CJM, Burhanpur.
- 7. Shri Rajendra Kumar Shrivas, I C.J.Cl.-I & CJM, Dhar.
- 8. Shri Saifi Daudi, XXIII C.J.Cl.-I & ACJM, Indore.
- 9. Shri Vivek Sharma, IV C.J.Cl.-I & ACJM, Ujjain.
- 10. Shri Sanjay Kumar Jain (Jr.2), II C.J.Cl.-I & ACJM, Khargone, District Mandleshwar.
- 11. Shri Narsingh Baghel, XIII C.J.Cl.-I, Indore.

- 12. Shri Sanjay Chouhan, XXV C.J.Cl.-I, Indore.
- 13. Shri Shailesh Bharti Bhadkariya, XIX C.J.Cl.-I, Indore.
- 14. Shri Ashutosh Shukla, XVIII C.J.Cl.-I, Indore.
- 15. Smt. Rekha R. Chandrawanshi, XX C.J.Cl.-I, Indore.
- 16. Smt. Neelam Shukla, XVI C.J.Cl.-I, Indore.
- 17. Shri Vinod Kumar Patidar, XXI C.J.Cl.-I, Indore.
- 18. Shri Dayaram Kumre, XVII C.J.Cl.-I, Indore.
- 19. Shri Kishore Kumar Ninama, C.J.Cl.-I, Susner, District Shajapur.
- 20. Shri Dhirendra Singh Mandioi, Il C.J.Cl.-II, Mandleshwar.
- 21. Shri Samresh Singh, I C.J.Cl.-II, Indore.
- 22. Shri Bharat Kumar Vyas, I C.J.Cl.-II, Barwaha, District Mandleshwar.
- 23. Shri Brajesh Goyal, VII C.J.Cl.-II, Ujjain.
- 24. Shri Himanshu Sharma, C.J.Cl.-II, Sanawad, District Mandleshwar.
- 25. Shri Nadeem Khan, II C.J.Cl.-II, Ujjain.
- 26. Shri Lokendra Singh, IV AJ to I C.J.Cl.-II, Ujjain.
- 27. Shri Rajendra Singh Singar, C.J.Cl.-II, Nalkheda, District Shajapur.
- 28. Shri Sadashiv Dangoade, C.J.Cl.-II, Bhikangaon, Distt. Mandleshwar.
- 29. Ku. Ruchita Gurjar, III AJ to I C.J.Cl.-II, Ratlam.
- 30. Shri Vishnu Prasad Solanki, C.J.Cl.-II, Sailana, District Ratlam.
- 31. Shri Kamalnath Jaysigpure, I C.J.Cl.-II, Khandwa.
- 32. Shri Bude Singh Solanki, IV AJ to I C.J.Cl.-II, Ratlam.

With a direction to participate in the 6 days "Training on Mediation" programme between 20th to 26th Dec., 2014 at Indore.

- 3. District and Sessions Judge, Indore/ Burhanpur/ Ratlam/ Ujjain/ Mandleshwar/ Dhar/ Khandwa/ Shajapur for information and necessary action.
 - The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
- 4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to letter No. 2384/2014, dated 31.10.2014.
- **5.** The Director, MPSJA, Jabalpur, for information and necessary action.

(VED PRAKASH) √REGIST RAR GENERAL

